

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

17. C.P. (IB)/1138(MB)2022

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 17.04.2024**

NAME OF THE PARTIES:- Delta Total Facilities Private Limited
V/s
Jyoti Structures Ltd

Section: 9 of Insolvency and Bankruptcy Code, 2016

ORDER

Counsel, Nausher Kohli a/w Sonam Ghiya appeared for the Operational Creditor and Sr. Counsel, Gaurav Joshi a/w Anoop Rawat, Mohana nijhawar, Kriti Kalyani, Sagar Dhawan and Reshi Sharma appeared for the Corporate Debtor. Heard, Counsel for the parties for a considerable time. List this matter for filing of written submissions on **24.04.2024**.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)